

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY APPLICATION NO. 682 OF 2009
IN
COMPANY PETITION NO. 253 OF 2009**

In the matter of Section 433 and
Sec. 434 of the Companies Act,
1956;

And

In the matter of Maniyar Plast
Ltd., a Company incorporated
under the Company Act, 1956
having its Registered Office at
Maniyar Estate, Paldhi, Jalgaon
425 103.

....Respondents

Valia Impex Private Limited)
Having its Office at Ground floor,)
Kailash Tower, "A" Wing, Behind S.T.C.)
Colony, Western Express Highway,)
Andheri (E), Bombay 400 069.)

.... Petitioners/
Applicant.

**NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER
APPOINTING HIM AS A PROVISIONAL LIQUIDATOR**

To,
The Official Liquidator,
High Court,
Bombay

Order pronounced on **17th July 2009** by the Hon'ble Company
Judge **Shri A. M. KHANWILKAR** for the appointment of the Official
Liquidator as a **Provisional Liquidator** of the under mentioned
Company:

